

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2004/11632/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 17th December, 2024.

Sub:- **Casual leave.**

Ref:- Letter No.DJK./I-5/2024/7345, dtd. 07.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.12.2024, 17.12.2024 and 18.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 14.12.2024 till the morning of 19.12.2024**, as prayed for. The Chief Judicial Magistrate, Kokrajhar, and in his absence, the i/c CJM, Kokrajhar will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2004/11633/A, dated , 17-12-24
Copy to:

✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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